

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA


C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

Name of the Company	Stewarts and Lloyds of India Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SIDHARTHA SINGH
NANRATA BASU, ADV } Corporate Debt


25/07/17

Mrs. Manji Bhutena, Advocate, Brought Construction


25/7/17

ORDER

Ld. Counsels for the corporate debtor and the Ld. Counsel for the operational creditor are present.

IRP has filed Progress Report on 15/07/2017 wherein it is mentioned that CoC by majority vote in excess of 75%, has approved the name of Shri Sandip Kumar Gupta, IRP to act Resolution Professional.

In view of the decision at the meeting of CoC Shri Sandip Kumar Gupta is appointed as Resolution Professional.

List the matter on 16/08/2017 for further order.

Sd.
(Vijai Pratap Singh)
Member (J)